10 Questions

performance plan for 1986-87 covers para-meters such as, production, profits, inventory, sundry-debtors, amongst others.

Maruti cars for disabled persons

147. SHRI PARVATHANENI UPENDRA: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that handicapped or disabled persons will have to pay much more for a Maruti car than the general public; and
- (b) if so, the differnce between the prices at which Maruti car is available to the general public and to the handicapped persons and the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTERPRISES (SHRI K. K. TEWARI): (a) and (b) The price of cars meant for disabled persons has not yet been decided by Maruti Udyog Limited.

Conservation of energy

148. SHRIB SATYANARAYAN REDDY: Will the Minister of ENERGY be pleased to state:

- (a) the details of the measures being taken by Government for conservation of energy in Government offices, industrial and commercial undertakings and all house holds by introduction of energy efficiency equipment and processes; and
- (b) the measures taken so far by Government to educate the people about the imparative need for conservation of electricity and other sources of energy?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHILA ROHATGI): (a) The

measures being taken by the Government inter-alia include: —

- (i) grant of acclerated depreciation allowence on certain energy savings devices and equipment whichhas been allowed under the provisions of the Income Tax Rules;
- (ii) asking the Indian Standards Institution to review the existing ISI specifications for electric appliances with a view to carry out modifications, wherever necessary, to cater to the energy efficiency aspect;
- (iii) The need for regular energy audits in industries has been emphasised so that the scopes for improvement in energy efficiency of the existing equipment and process could be identified;
- (iv) inter-action among the concerned Departments/Agencies of Central Government as well as with the State Governments is going on to find out ways and means of ensuring the manufacture and use of energy efficient appliances, including lamps, in house holds and offices.
- (b) Pamphlets and brochures have been prepared and circulated by the Central Electricity Authority, some State Electricity Boards, petroleum Conservation Research Association and Department of Coal etc. to educate and guide the consumers in the matter of conservation of electricity, o'l and coal. Action has been also initiated to get short films and TV spots prepared to educate people about the need for conservation of energy.

Reopening of sick and closed industries in West Bengal

- 149. SHRI SUKOMAL SEN: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Central Government have any plan to help the re-

opening of large number of sick and closed industries in West Bengal; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) The Central Government have laid down guidelines for tackling the problem of industrial sickness in October, 1981. All cases of sick units, including those relating to Wesi Bengal are dealt with in accordance with these guidelines.

Compensation to the Bhopal gas tragedy victims

150. SHRI KALPNATH RAI: Will the Minister of INDUS-TRY be pleased to state:

- (a) whether the courts in the United States decided on any specific amounts to be paid by the Union Garbide Company as compensation for the victims of the Bhopal Gas disaster;
- (b) if so, what is the reaction of Government of India thereto;
- (c) whether Government of India has of its own, provided any compensation so far to the people affected by the above disaster; and
- (d) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir,.

- ' (b) Does not arise.
- (c) and (d) While no cash compensation has been provided by the Government of India to the people affected by the Bhopal Gas Disaster ex-gratia releif of Rs. 10,000/- to the

next of kin of each of the dead persons and Rs. 15,00/- to each affected family having income of Rs. 5,00/- or less has been provided by the Government of Madhya Pradesh.

New sugar and alcohol policy

- 151. SHRI NIRMAL CHATTERJEE: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government have received any representation from the representatives of distillers and alcohol based industries regarding the new sugar and alcohol policy being framed;
- (b) if so, what are the details of the said memorandum;
- (c) whether Government propose to invite them for a discussion on the said new policy; and
- (d) if the answer to part (e) above be in the negative what are the reasons thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM):
(a) and (b) Yes, Sir. The Government has received a combined representation dated the 29th May, 1986, from All India Alcohol Based Industries Development Association and All India Distillers Association advancing arguments against de-control/partial decontrol of molases.

(c) and (d) Formulation of a new policy in this regard will, no doubt, involve consideration of all relevant issues.

Debate on new drug policy

- 152. DR. BAPU KALDATE: Will the Minister of INDUSTRY be pleased to state:
- (a) whether the draft of the new Drug Policy is proposed to be circu-